

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 15
Tuesday, 15th February 2022

1197 കുംഭം 3
3rd Kumbham 1197

1943 മാഘം 26
26th Magha 1943

വാല്യം 11
Vol. XI

നമ്പർ }
No. } 7

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Kasaragod District

Manjeswaram Taluk

NOTICE

No: C2-10275/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Prema A W/o (L) Vishweshara, Vishwakripa House, Ananthapuram, Kannur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Vishweshara S/o (L) Chowkaru who expired on 25-11-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vishweshara. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prema A	Wife	48
2	Vishnuprasad A	Son	19

No: C2-8482/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Rama Bhat A S/o Mahalinga Bhat, Ammakallu House, Permude, Badur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Parameshwara Bhat S/o Mahalinga Bhat who expired on 06-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Parameshwara Bhat. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rama Bhat A	Brother	68
2	Savithri	Sister	62
3	Narayana Bhat A	Brother	59
4	Krishna Bhat	Brother	58



No: C2-9191/2021

31-01-2022

Notice is hereby given to all to whom it may be concern that Gulabi Madhava W/o (L) Madhava K S, Deekshith Nilaya , Kunjathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Madhava K S S/o Subba Sapalya who expired on 06-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhava K S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Gulabi Madhava	Wife	58
2	Deepika K S	Daughter	32
3	Dikshith K S	Son	27

No: C2-9254/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Lakshmi W/o Sundara, Kannigoli, Vorkkadi Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sundara S/o Thyampa Belchada who expired on 26-11-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sundara. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi	Wife	72
2	Suresh Kannigoli	Son	51
3	Pramila Kumari K	Daughter	55
4	Chandrasahsa	Son	52
5	Harish K	Son	50

No: C2-9255/2021

13-10-2021



Notice is hereby given to all to whom it may be concern that Abdulla @Abdulla Pavala S/o Hassan Kunhi, Pavala, Vorkkadi Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Hassan Kunhi S/o Palli Beary Pavala who expired on 23-07-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hassan Kunhi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Abdulla Pavala	Son	64
2	Mohammed	Son	62
3	B Ibrahim	Son	60
4	Mariyamma	Daughter	54
5	Isamma	Daughter	52
6	Beepathumma	Daughter	45

No: C2-9363/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Parameshwari W/o Mahalinga Bhat, Gumpe, Bayar Village , Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mahalinga Bhat G S/o Mahalinga Bhat who expired on 17-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mahalinga Bhat G. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Parameshwari	Wife	70
2	G Veena	Daughter	50
3	Asha G	Daughter	49
4	Krishna Prakasha	Son	46
5	Vasanthi	Daughter	44

